Annexure – 7

Name of the corporate debtor: M/s Kerala Chamber of Commerce and Industry ; Date of commencement of CIRP: 21/02/2022 ; List of creditors as on: 17/03/2023
List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Depart ment	Gover nment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicab					
1	Kerala State GST Dept	Kerala Govt	25.03.2022	26,59,01,704.00	26,59,01,704.00	Govt dues	NA	NA	NIL	NIL	-	NIL	NIL
2	EPFO, Kaloor	Kerala Govt	26.04.2022	28,39,446.00	28,39,446.00	Govt dues	NA	NA	NIL	NIL	-	NIL	NIL
3	ESI, Ernakulam South	Kerala Govt	25.05.2022	11,74,514.00	11,74,514.00	Govt dues	NA	NA	NIL	NIL	-	NIL	NIL
	Total			**26,99,15,664.00**	**26,99,15,664.00**								